## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.10/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES:

Shri. Sanjay Bhatija

V/s.

M/s. Rukman's Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME  I Sanjay Baltrija	Petitioner	SIGNATURE Sayay Bally
2. Adv. Abbas Mandvinvala 1/6. Romal Shah & 60.	Respondent (Adrocate)	Haulh-

## **ORDER**

C.P. No. 10/59, 397, 398/CLB/MB/2014

Ld. Counsel for both sides present.

Dated: 07.12.2016

At the request of both the sides, list this matter for hearing on 31st January, 2017.

sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)